

(a) the present number of houses constructed in Sainik Farm area of Delhi, the details thereof;

(b) whether Government has made any plan to regularize the house of Sainik Farm by taking development amount from hundred of residents residing in this area for providing them the basic amenities; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY): (a) The Municipal Corporation of Delhi (MCD) has informed that as per survey got conducted by it in 2008 as part of MCD's efforts to create database, 1650 addresses/buildings were found in the Sainik Farms area, most of which are residential in nature.

(b) No, Sir.

(c) The Revised Guidelines 2007 issued by Government and Regulations notified by Delhi Development Authority in 2008 for regularization of unauthorized colonies in Delhi do not relate to unauthorized colonies inhabited by affluent sections including Sainik Farms.

Hike in property price

3801. MS. SUSHILA TIRIYA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that the affordable homes remain a distant dream;

(b) if so, the reasons therefor;

(c) whether the property prices have increased by 35 per cent in the last couple of month; and

(d) the steps taken to check the property prices?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) and (b) 'Land' and 'Colonisation' being State subjects, it is primarily the responsibility of State Governments to provide for adequate and affordable shelter and take enabling measures.

However, the National Urban Housing & Habitat Policy (NUHHP)- 2007 seeks to promote sustainable development of habitat in the country with a view to ensuring equitable supply of land, shelter and services at affordable prices to all sections of society and associate multiple stakeholders for realizing the goal of 'Affordable Housing for All'.

(c) and (d) The data of rise and fall in the price of property is not maintained by Ministry of Housing & Urban Poverty Alleviation.

However, in order to promote planned and healthy real estate development of colonies/apartments with a view to protecting consumer interest and to facilitate smooth and speedy urban construction, the Ministry of Housing & Urban Poverty Alleviation is drafting a Model Real Estate (Regulation of Development) Act 200____, taking into account comments/ suggestions received from public and other stakeholders including State Governments and Union Territory administrations, business chambers, etc. on the first draft put on the website of the Ministry.

Poor quality of maintenance work by CPWD

3802. SHRI KISHORE KUMAR MOHANTY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of contracts awarded (civil) for the last three years, till January, 2010 by the CPWD Service Centre, Peshwa Road, New Delhi and names of contractors, amount, work allotted and period, year-wise;

(b) whether it is a fact that due to poor quality of maintenance work, broken window chhajja of Sector D, Mandir Marg, Type-II colony are damaged in rainy season and dark spots have surfaced on outer walls of these quarters;

(c) if so, the details thereof;

(d) the details of quarters where white wash/paints is due but are not carried out for the last three years, specially quarter Nos. 500 to 700; and

(e) by when work in quarters are likely to be started?

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY) : (a) The details are given in Statement (*See below*).

(b) and (c) At few places, window chajjas of Sector-D, Mandir Marg, Type-II quarters have been damaged. Due to non-availability of funds in the year 2009-10, repair works could not be started. This work is planned to be completed in the year 2010-11 subject to availability of fund.

(d) From quarter No. 500 to 700 of Sector-D, Mandir Marg, there are approximately 80 quarters in which white-wash/paints has not been carried out for the last three years.

(e) Work of white wash/painting is in progress and is likely to be completed in the next three months.